

SPECIAL BENCH  
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/459(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	DR. NARENDRA SETHIA & ANR VS ASPECTIVE COMMODEAL PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. S. N. Mookherjee, Sr. Adv. ] For Petitioner  
Mr. Ratnanko Banerji, Sr. Adv.  
Mr. D. N. Sharma, Adv.  
Ms. Urmila Chakraborty, Adv.  
Mr. Yash Singhi, Adv.  
Mr. Saubhik Chowdhury, Adv.

Mr. Abhrajit Mitra, Adv. ] For Respondent  
Mr. Shaunak Mitra, Adv.  
Mr. Debayan Sinha, Adv.  
Mr. Indradeep Basu, Adv.

**ORDER**

1. Ld. Sr. Counsels/Ld. Counsels for the parties present.
2. Post this matter for consideration on **13.08.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**